

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 426  
IA/6492/ND/2023, IA/6487/ND/2023,  
IA/2903/ND/2022, IA/2902/ND/2022 IN  
IB/946/ND/2019

**IN THE MATTER OF:**

Mr Sahil Garg & Ors	...	Applicant
Versus		
Wave Global Educational Service Pvt Ltd	...	Respondent

**Under Section 9 (IBC).**

**Order delivered on 29.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Respondent	:	Adv. Abhishek Gupta For R-1-4 in IA/2902/ND/2022
For the Liquidator	:	Adv. Shivam Gautam a/w Mr. R S Yadav

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **29.05.2024**.

**Sd/-**  
**(Court Officer)**